

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
HEMA AUTOMOTIVE PRIVATE LIMITED**

RELEVANT PARTICULARS

1. Name of Corporate Debtor	HEMA AUTOMOTIVE PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	August 05, 2014
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies-Delhi
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U28999DL2014PTC269862
5. Address of the registered office and principal office (if any) of Corporate Debtor	Regd. Office : Sachidanand Farm House, Kishangarh Vill, Opp. Swimming Pool, DDA Sport Complex, Lane Greenavenue, Vasant Kunj, New Delhi -110070 IN Factory : Plot No. SP-17A, RIICO Industrial Area, Phase-I, Opp. Telephone Exchange, Neemrana, Alwar (Rajasthan).
6. Insolvency commencement date in respect of Corporate Debtor	July 08, 2022 (Date of Receipt of Order July 26, 2022)
7. Estimated date of closure of insolvency resolution process	January 21, 2023 (180 days from Insolvency Commencement Date)
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	VIVEK SHARMA Reg. No.: IBBI/IPA-002/IP-N01077/2020-2021/13442
9. Address & email of the interim resolution professional, as registered with the board	House No. 449, Jheel Khuranja, P.O. Krishna Nagar, Delhi-110051. E-mail: fcsviveksharma@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	House No. 449, Jheel Khuranja, P.O. Krishna Nagar, Delhi-110051. E-mail: cirp.hemaautomotive@gmail.com
11. Last date for submission of claims	August 09, 2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not Applicable
14. (a) Relevant forms available at (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) Not Applicable



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Hema Automotive Private Limited on **July 08, 2022**.

The creditors of Hema Automotive Private Limited, are hereby called upon to submit their claims with proof on or before **August 09, 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

VIVEK SHARMA

Date: 28.07.2022

Interim Resolution Professional for Hema Automotive Private Limited

Place: New Delhi

Reg. No.: IBBI/IPA-002/IP-N01077/2020-2021/13442